



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 03.08.2026 were not taken up. The next date of Hearing in the matters is **27.08.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 260 of 2026	Grant Thornton Bharat LLP Vs. Terra Infra Development Ltd. & Ors. With	Deep Roy	Shivam Shukla Rahul Pandey Raunak Dhillon Nihaad Dewan Gunav Gujral-R2 & R3
2.	I.A. No. 3672 of 2019, 2301, 5031, 5033, 5036 of 2023, 2001, 3611, 4963, 5868, 6867, 8006, 8007, 8008, 8399, 8402 of 2024 & 2134, 2230, 2301, 2495, 4103, 4417, 4676 of 2025 & 10, 234, 331, 341, 392, 592, 1729, 2737, 2738, 2739, 2781, 2782, 2783, 3138, 4805 of 2026 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
3.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar